

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3rd & 4th floor, Chanderlok Building, 36-Janpath,  
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 23/3/2016

To

Members of the Validation Committee  
& Generating Companies  
(As per list enclosed)

**Subject: Minutes of the 1<sup>st</sup> Meeting of Validation Committee for the Application Period from 1<sup>st</sup> April, 2016 to 30<sup>th</sup> June, 2016 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010**

Sir,

Please find enclosed herewith minutes of the **1<sup>st</sup> Meeting** of the Validation Committee for the **year 2015-16 (Application Period from 1<sup>st</sup> April, 2016 to 30<sup>th</sup> June, 2016)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 16.3.2016 in the NRLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

S/d  
**(Shilpa Agarwal)**  
Dy. Chief (Engg)

Encl.: As above

**Copy for information to: Secretary, CERC**

### Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri S.C Shrivastava, Chief (Engg)	Central Electricity Regulatory Commission, 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 <sup>rd</sup> Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 <sup>th</sup> Floor, N-Wing Sewa Bhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri H.K Mallick, GM (Comm)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri K.V.S Baba Executive Director	Northern Regional Load Despatch Centre,et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri K.V.S Baba Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary (I/C)	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093

13.	SRPC	Shri S.R. Bhat, Member Secretary(I/C)	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary ( I/C)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K. Das, Director Engineering	Bihar State Electricity Board 1 <sup>st</sup> Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee Meghalaya State Housing Finance Co- Operative Society Ltd. BLDG., Nongrim Hills, Shillong-793003
17.		Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex, Kahelipara, Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon, Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

### LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri U.P. Pani, Director (HR/Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri M.S. Babu, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

**Minutes of the 1<sup>st</sup> Meeting of Validation Committee for the Application Period from 1<sup>st</sup> April, 2016 to 30<sup>th</sup> June, 2016 held on 16th March, 2016 at NRLDC, New Delhi.**

1. The Chairman of the Validation Committee, Shri S.C Shrivastava, Chief (Engg.), CERC welcomed the participants present in NRLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Gujarat and Delhi through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting is convened to discuss the Load Generation data for consideration of load flow studies for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the first Quarter of 2016-17.
3. After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 80% since most of the hydro units will be able to generate at 80% load for the peak hours during April to June. For new coal based thermal units and new gas based stations, peak injection would be considered as 70% and 30% of ex-bus capacity, respectively. In case of merchant generators having LTA/MTOA higher than its peak injection (calculated as 70% of ex-bus capacity), the LTA/MTOA would be considered in the base case for load flow studies

**4. Demand Projection for Q1 of Application Period from 1<sup>st</sup> April, 2016 to 30<sup>th</sup> June, 2016**

**4.1 Northern Region:**

- (i) Representative of Delhi SLDC suggested that demand projections of Delhi may be taken as 5,365MW instead of 5,450 MW.
- (ii) Representative of Punjab SLDC suggested that demand projections of Punjab may be taken as 8,427 MW instead of 10600 MW.
- (iii) Representative of Uttar Pradesh SLDC suggested that demand projections of Uttar Pradesh may be taken as 14,250 MW instead of 15,000 MW.

**4.2 Eastern Region:**

According to ERPC demand projections for ER constituents are in order.

**4.3 Western Region:**

- (i) Representative of SLDC, Gujarat suggested that the demand projections of Gujarat may be taken as 14,500 MW instead of 13,600 MW.

**4.4 North Eastern Region:** Representative of NERPC mentioned that the demand and generation data had already been discussed in the last OCC meeting of NERPC and the demand projections for NER constituents are in order .He also stated that demand of Tripura shall also includes 100 MW radial load to Bangladesh effective from 17.03.2016.

**4.5 Southern Region:** according to SRLDC, demand projections in respect of Southern states are in order except in case of Karnataka. SRLDC representative stated that demand projections of Karnataka may be taken as 9,000MW instead of 9,403MW.

**5. Generation Projection for Q1 of Application Period from 1st April, 2016 to 30th June, 2016:**

**5.1 Northern Region:**

- (i) Representative of NHPC suggested that the generation from Dulhasti may be taken as 390 MW instead of 403 MW.
- (ii) Representative of NTPC suggested that the generation from Jhajjar may be taken as 900 MW instead of 1070MW.

The generation figures as suggested above were agreed.

**5.2 Western Region:**

- (i) Representative of WRLDC suggested the following:
  - (a) Generation from Maharashtra may be considered as 15,100 MW instead of 14,076 MW
  - (b) Generation from Gujarat may be considered as 11,000 MW instead of 9,420 MW respectively (Out of 11000 MW of Gujarat 3100 MW is for Adani project in Gujarat.)
  - (c) Generation from SSP may be considered as 250 MW instead of 924 MW.
  - (d) Generation from KAPS may be considered as 198 MW instead of 396 MW.
  - (e) Generation from CGPL may be considered as 3100 MW instead of 3455 MW.
  - (f) Generation from Jhabua may be considered as 393 MW instead of 600 MW.
- (ii) NTPC representative suggested that generation from Mauda and Gandhar may be taken as 700 MW and 200 MW instead of 992 MW and 400 MW respectively.
- (iii) Representative of Madhya Pradesh stated that its generation data includes renewable generation of 1200 MW.

**5.3 Eastern Region:**

- (iv) Representative of ERLDC suggested the following:
  - (a) Generation from Bihar may be considered as 188 MW instead of 184 MW
  - (b) Generation from Chujachan may be considered as 109 MW instead of 104 MW and Generation from Maithon Power may be considered as 990 MW instead of 1006 MW.
  - (c) Generation from Sterlite may be considered as 800 MW instead of 862 MW and Generation from Kamalanga TPP (GMR) may be taken as 660 MW instead of 555 MW.
  - (d) Generation from JITPL and Adhunik power may be taken as 1130 MW and 492 MW instead of 950 MW and 316 MW respectively.

- (v) NTPC representative suggested that generation from Barh may be considered as 1057 MW instead of 1308 MW.

The generation figures suggested by ERLDC and NTPC were agreed.

#### 5.4 North Eastern Region:

- (i) NERPC representative suggested that generation from Assam may be taken as 260 MW instead of 246 MW.  
(ii) NTPC representative suggested that generation from Bongaigaon may be taken as 164MW instead of 230MW

The generation figures suggested by NERLDC and NTPC were agreed

#### 5.5 Southern Region:

Representative of SRLDC suggested following changes :

- (i) Generation from Karnataka may be taken as 6700 MW instead of 7736 MW.  
(ii) Generation from IL&FS may be taken as 570 MW instead of 393 MW.  
(iii) SRPC representative suggested that Hinduja generation (new generation) should be taken with 70% generation. It was decided that Andhra Pradesh generation shall be considered accordingly.  
(iv) SRPC representative suggested considering 2nd Unit of Kakatiya Thermal Power Station in Telangana.

The generation figures suggested by SRLDC were agreed.

#### 6. HVDC Set Points :

- (i) HVDC set points to be considered in the All India Basecase for computation of PoC charges and Losses for April - June'16 period were projected by Implementing Agency based on last 3 years' maximum flow during the Application Period.  
(ii) The following HVDC set points were finalised:

<i><b>MW Values</b></i>	
<b>HVDC Name</b>	<b>Setpoints To be considered in Basecase</b>
Mundra-Mahindergarh Pole-1	1250
Mundra-Mahindergarh Pole-2	1250
Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	250
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750
BiswanathChariali - Agra	150 (towards NER)

## **7. Other Issues:**

### **A. Issue regarding the submission of data by CTU and POWERGRID to IA :**

- (i) CERC representative stated that the CTU has not provided the required data to IA by the agreed timeline, CTU should provide the data to IA as agreed during the Q3 2015-16 Validation Committee meeting. In case the DICs are not providing the data to IA, IA is required to forecast the data as per the Regulations and send to RPCs for ratification by the specified timeline so that RPCs have sufficient time to ratify the data.
- (ii) POWERGRID has also not provided the list of the new lines to be considered in this application period. It was agreed that henceforth POWERGRID will provide this data sufficiently in advance to IA, for discussion in Validation Committee meeting

### **B. Issue regarding the New Transmission line to be included in Q1 2016-17**

CERC representative stated that the CTU may confirm the status of new Transmission Lines to be included in application period Q1 2016-17. The 400 kV Lara-Raigarh pooling station D/C line was discussed and it was agreed that as per provisions of Regulations, the charges may be paid by generator till CoD of the 1st unit. Therefore YTC of the line shall not be included in PoC mechanism till COD of 1st unit of Lara.

### **C. Issue regarding the STOA offsetting to the reorganized states of Andhra Pradesh and Telangana :**

The issue raised by SRPC vide letter no. SRPC/SE-1/2015 dated 26th October 2015 regarding STOA offset to the reorganized states of Andhra Pradesh and Telangana was discussed during last Validation Committee Meeting and It was decided that a separate meeting shall be convened at CERC with representative of CERC, SRPC, CTU and NLDC. Accordingly meeting was convened at CERC under Chairmanship of Chief (E), CERC.

CERC representative informed that to discuss this issue a meeting was held at CERC and minutes of the meeting is enclosed in **Annexure- II**

### **D. Issue regarding the 400 kV D/C RAPP – Shujalpur transmission line :**

As per the POSOCO letter dated 9.3.2016, 400 kV D/C RAPP – Shujalpur transmission line was charged from Shujalpur end but bays are not ready at RAPP end. As already discussed in previous Validation Committee meeting that transmission line in actual operation shall only be considered under POC as per Sharing Regulations. There is no power flow on the said transmission line, hence it was decided that transmission charges to RAPP Transmission Company Limited (RPTCL) would be disbursed to RTCL only after commencement of power flow on 400 kV D/C RAPP – Shujalpur transmission line. Moreover, the issue regarding the consideration of the said transmission line for Q1 of 2016-17 will be raised in the upcoming TCC meeting of NRPC on 21st March, 2016. 400 kV D/C RAPP – Shujalpur transmission line would be considered in PoC computation for Q1 of 2016-17 if the switchyard at RAPP end is likely to be ready by 30th April 2016, else, it would be excluded from computation for Q1 of 2016-17. For recovery of transmission charges for the line till commencement of power flow may be taken up by RPTCL with CERC by filing appropriate petition.

### **E. Issue brought up by POWERGRID regarding the YTC data included in PoC :Vide**

MOM dated 21.01.2013 of Validation Committee Meeting, it was decided that the transmission assets to be declared Commercial on or before 1st date of the second month of the quarter are to be included for PoC computations. Restricting the assets upto 1st date of 2nd month of quarter, many assets which are anticipated to be declared COD during the quarter are left out that leads to deferment of billing & realization of the same to

be done under Bill-3. As per Terms and Conditions of Tariff Regulations, 2009-14, any transmission element could be declared commercial on the first day of the month only. As per Terms and Conditions of Tariff Regulations, 2014-19, any transmission element could be declared commercial on any day of the month. In view of the Terms and Conditions of Tariff Regulations, 2014-19, POWERGRID suggested that the new transmission elements likely to be declared commercial by 15th day of the 2nd month of the quarter may be included in the PoC computation. After deliberation, in view of uncertainty in commissioning of new elements, it was agreed that that the present practice of considering assets to be declared commercial by 1<sup>st</sup> day of the second month will be continued.

Further, POWERGRID was requested to provide YTC data on time. CERC representative suggested that POWERGRID may provide YTC data for existing transmission assets, for which provisional/final orders are already available.

POWERGRID representative highlighted that for some of the assets; provisional tariff had been approved only for the period upto 31st march 2016 and final tariff orders of these assets for the 2014-19 period are yet to be issued. They sought clarification on submission of YTC data of these lines. Chief (Engg.) advised that YTC as applicable in the year 2015-16 may be submitted on provisional basis.

- F. Representative of NTPC confirmed that they have taken generation figure as 105% of MCR/ Installed Capacity. It was decided that all such figures shall be taken as 100% of MCR/ installed Capacity.

**After the deliberations, following was concluded:**

- (i) Peak generation of new hydro generation shall be considered at 80% of its capacity duly considering the fact that Q1 corresponds to lean hydro season and maximum generation from hydro stations during the peak hours of lean season is expected to be of the order of 80% of its capacity.
- (ii) In case of non-submission of data by the DICs, for the purpose of base case preparation:
  - (a) Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the Regulations.
  - (b) Peak Generation: Forecasted peak generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the Regulations.

**Preparation of final All India Basecase in PSS/E platform :**

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

- (i) Normalization with All India Forecasted Peak Demand figure.
- (ii) Arriving at Load Generation Balance for convergence of the All India Base case.
- (iii) Adjustment of Slack Bus Generation.

## **Annexure-I**

### **List of Participants in the firstmeeting for 2016-17 of the Validation Committee on 16<sup>th</sup> March, 2016at , New Delhi.**

#### **CERC**

1. ShriS.C.Shrivastava, Chief (Engg.) – In Chair
2. ShriP.K Awasthi, Jt. Chief (Fin.)
3. MsShilpaAgarwal, Dy. Chief (Engg.)
4. Shri Harish Kumar, Engineer

#### **CEA**

5. Shri M.M Dhakate, Director (Grid Management)

#### **POWERGRID**

6. Shri H.K Mallick,GM (Comml.)
7. Shri V Srinivas, DGM (Comml.)

#### **NLDC**

8. Shri K.V.S Baba, ED, NLDC
9. Shri S.S. Barpanda, AGM
10. Shri S.R Narsihman, AGM
11. Shri Sanny Machal, Engineer
12. Shri Gaurav Verma, Engineer

#### **NHPC**

13. Shri V.K Srivastava, Manager

#### **WRPC**

14. Shri S.D Taksande, Member Secretary
15. Shri L.K.S Rathore , DD(Operation)

#### **WRLDC**

16. Shri P.Mukhopadhyay, GM
17. Ms Pushpa.S, Chief Manager
18. Ms Chitrankshi, Dy Manager
19. Shri M. Mahendranath, Engineer

#### **SLDC Kalwa**

20. Shri D.Z Pahl , AEE(Op)
21. Shri D.J Kolhe, EE(Op)

#### **ERLDC**

22. Shri U. K Verma, GM

23. Shri P.S. Das, AGM.(SO)
24. Shri G. Mitra, DGM
25. Shri S. Banerjee, DGM
26. Shri G. Chakraborty, DGM
27. Shri Subendu Mukherjee, Sr. Engg
28. Shri Sawav Kumar Sahay, Sr. Engg

#### **ERPC**

29. Shri V. Kalyanaman, SE

#### **D.B Power**

30. Shri Sanjay Jadhav, DGM
31. Shri Alok Bhargava, Asst Manager

#### **SLDC, Odisha**

32. Ms Archana Saho, AGM

#### **SLDC, Patna**

33. Shri D.K Singh, ESE(SLDC)
34. Shri R. Bhattachariya, EEE, (BSPCL Bihar)

#### **GRIDCO**

35. Shri S.K Maharana , AGM (EI)

#### **DVC, Kolkata**

36. Shri S. Ganguly, SE(E)

#### **SRPC**

37. Shri Anil Thomas, EE

#### **SRLDC**

38. Shri P.R Raghuram, ED
39. Shri Anusha Baruah, Sr Engineer
40. Shri T. Sudhir, Engineer

#### **APTransco**

41. Shri B. Bhanu Prasad, DE/Comml

#### **KPTCL**

42. Shri Dilip Kumar Ravi, EE, KPTCL

**MSETCL**

- 43. Shri N.R Sonkanday
- 44. Shri V.G Khedekar, Add EE
- 45. Shri K.C Holey, EE(STU)

**NERPC**

- 46. ShriS.M. Aimol, E.E

**NRLDC**

- 47. Shri Rajiv Porwal, DGM. NRLDC, POSOCO
- 48. Shri Shyam Sunder Goyal, Engg, NRLDC

**NTPC**

- 49. Shri Somes Bandyopadhyay, AGM
- 50. Shri Uday Shankar, DGM/ Comml
- 51. Shri V.K Jain, DGM/Comml

**NERLDC**

- 52. Shri Amaresh Mallick,DGM
- 53. Shri Rahul Chakrabati,Sr.Engineer
- 54. Shri Momai Dey, Engineer
- 55. Shri Jerin Jacob, Engineer

**MEPTCL**

- 56. Shri F.E Kharsiing, SE

**RKMPPL**

- 57. Shri T. Rajesh Kumar,Manager

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3rd & 4th floor, Chanderlok Building, 36-Janpath,**  
**New Delhi-110001**

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 01/3/2016

To

The Participants  
(As per list enclosed)

**Subject: STOA offsetting to the reorganised states of Andhra Pradesh and Telangana.**

Sir,

Please find enclosed herewith the minutes of meeting on the issue of STOA offsetting under CERC (Sharing of inter-state transmission charges and losses) Regulations 2010, to the reorganised states of Andhra Pradesh and Telanganaheld on 23.02.16 at 04.30 Hrs at CERC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

S/d  
**(Shilpa Agarwal)**

**Dy. Chief (Engg)**

Encl.: As above

**Minutes of meeting on STOA offsetting to the reorganised states Andhra Pradesh and Telangana convened on 23.02.16 at 04.30 Hrs at CERC**

1. During the 4<sup>th</sup> Meeting of Validation Committee for the Application Period from 1<sup>st</sup> January, 2016 to 31<sup>st</sup> March, 2016 held on 09.12.2015 an issue was raised regarding methodology for STOA offset to the reorganised state Andhra Pradesh and Telangana. It was decided that a meeting in this regard shall be held at CERC with CTU, SRPC and Implementing Agency (POSOCO). Accordingly a meeting was held, at CERC, New Delhi on 23<sup>rd</sup> February, 2016 chaired by Chief (Engg.) CERC. The meeting was attended by representatives of CTU, SRPC, POSOCO & CERC. List of participants is enclosed as Annexure-I.
2. Shri Anil Thomas, EE SRPC, explained that in case of Telangana, the net withdrawal from ISTS also includes share from shared projects in Andhra Pradesh as per provisions of Reorganization Act. This drawal from the shared projects is not considered in the approved withdrawal as LTA since no specific LTA has been granted by CTU. CTU representative explained that as per provisions in the existing Regulations, STOA offset is to be given to the extent of quantum arrived at by subtracting the sum of approved withdrawals from net withdrawal. SRPC representative suggested that while considering approved withdrawals for Telangana deemed LTA towards shared projects should be considered while giving STOA offset.
3. The above was agreed by members.

Sr no	Name	Designation/ Organisation	Email id
1	ShriS.C.Shrivastava	Chief(Engg), CERC	<a href="mailto:scshrivastava@cercind.gov.in">scshrivastava@cercind.gov.in</a>
2	ShriAkhil Kumar Gupta	Joint Chief(Engg),CERC	<a href="mailto:akhilkg@gmail.com">akhilkg@gmail.com</a>
3	Ms Shilpa Agarwal	Dy Chief (Engg), CERC	<a href="mailto:shilpadce@yahoo.com">shilpadce@yahoo.com</a>
4	Shri Harish Kumar	Engineer, CERC	<a href="mailto:harish.cerc@gmail.com">harish.cerc@gmail.com</a>
5	Shri Anil Thomas	EE, SRPC	<a href="mailto:anil.thomas@gov.in">anil.thomas@gov.in</a>
6	Shri V. Srinivas	DGM, POWERGRID	<a href="mailto:vsrinivas@powergridindia.com">vsrinivas@powergridindia.com</a>
7	ShriIshrat Ali	Dy. Manager, POWERGRID	<a href="mailto:ishratali@powergridindia.com">ishratali@powergridindia.com</a>
8	Shri S.S Barpanda	AGM, NLDC, POSOCO	<a href="mailto:ssbarpanda@posoco.in">ssbarpanda@posoco.in</a>